

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Narmada Cereal Private Limited Date of Commencement of Liquidation: 04-01-2022; List of Stakeholders as on Date: 03-03-2022; Name of IP: Prabhat Jain; Process Number: 1; Last 5 digit of registration number: 13123

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	3	25000	3	25000				NA
2	Liquidation costs incurred till date	12	405025	12	405025				NA
3	Secured financial creditors	1	823625227	1	823625227				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	610353					610353	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		17	824665605	16	824055252	0	0	610353	